NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/658/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS CHENNAL

PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Preethi J. Arasu Coursel for Petilion for Rayagopal & Raghuralian Advocats

KEERTHANA for Nathan & Associates Counsel for Respondent P. L.R.

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the parties are intending to settle the matter and filed a memo in this regard containing the schedule of payment. Counsel for petitioner stated that she has received the copy of the memo today and prayed for time to seek instructions from the client. Time is extended at request. Put up on 22.12.2017.

- ed-S Vijayaraghavan Member (Technical)

-gd-K Anantha Padmanabha Swamy Member (Judicial)

bc